

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.307

IA-1146/2022 IA-1508/2021 IA-3170/2022 IA-2868/2022 IA-1046/2022 IA-796/2021
IA-287/2021 IA-4077/2021 IA-4117/2021 IA-2791/2021 IA-2663/2021 IA-2696/2021
IA-1376/2022 IA-1357/2022 Cont.P-18/2021 IA-3379/2020 IA-5441/2021 IA-1432/2022
IA-1450/2022 IA-1417/2022 IA-82/2022 IA-1674/2022 IA-1244/2022 IA-3324/2022

In
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.....**APPLICANT/PETITIONER**

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

.....**RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 26.09.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:


- For the Applicant : Ms. Shweta Saini, Adv.
Adv Ateendra Saumya Singh-Advocate in
IA Nos.1357/2022, 1376/2022, 1417/2022, 1450/2022
& 3170/2022
Adv Yashish Chandra in IA no. 1146/2022
Adv. Shikhil Suri, Mrs. Madhu Suri, Mrs. Jyoti Suri,
Ms. Nikita Thapar, Ms. Komal Gupta,
Ms. Mahima Aggarwal for Applicant No. 1 & 2 in Cont.
Petition No. 18/2021
- For the Respondent : Adv Ateendra Saumya Singh-Advocate for
Respondent Nos.10, 12 & 13 in IA No. 1244/2022
Adv. Alisha for IA No 1046 For Respondent No. 4
Adv. Alisha Kumari Shail, Adv. Kripa Shankar Prasad,
Adv. Ritu Rajkumari For R-4
Adv Yashish Chandra for Respondent no. 10, 13, 14,
16, 19, 20, 21, 24 and 28 in IA-1046/2022.
Adv. Shikhil Suri, Mrs. Madhu Suri, Mrs. Jyoti Suri,
Ms. Nikita Thapar, Ms. Komal Gupta,
Ms. Mahima Aggarwal for R-2 & 3 in IA-1244/2022.
- For the RP : Mr. Rishabh Jain, Advocate

For the Ex Directors : Dr. Farrukh Khan along with
Mr. Alankrit Bhatnagar, Advocates
For the NOIDA : Mr. UN Singh Adv
For Noida Power Company: Mr. Somya Stuti

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **10.11.2022**.


(Madhu Narula)
Court Officer (Court III)